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OFFICE OF THE ADDITIONAL DIRECTOR GENERAL (SYSTEMS), WZU
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F. No. IV (6)/2/2020   **Date: 23.03.2023**

Advisory No. 05/SYS/WZU/2023

Subject: Changes in ECCS as per Notification Nos. 57/2022 & 81/2022 to enable export and re-import of Gems & Jewellery.

     Please refer to CBIC Notification No. 57/2022 – Customs (NT) dt. 30.06.22 and Notification No. 81 /2022-Customs dt. 23.09.22, regarding the export and re-import of Gems & Jewellery in ECCS.

2.   Accordingly, the following changes have been made in ECCS:
   i.   Addition of fields in CSB V for export of Gems & Jewellery
  ii.   Amendment of e-commerce fields in CSB V
 iii.   Addition of e-commerce field in CBE XIII & XIV
  iv.   Addition of fields in CBE XIV for re-import of Gems & Jewellery

3.   The Courier users may note the above changes while filing CSB V and CBE XIV forms. Any queries/difficulties in this regard may be mailed to systems.wzumumbai@gov.in.

4.   In order to guide the stakeholders, the details of new fields introduced in the CSB V and CBE XIV forms, along with the screenshots are enclosed for ready reference.

This issues with the approval of the ADG, WZU, Systems, Mumbai.

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                                                                    Jitendra Tiwari
                                                                      Deputy Director,
                                                                WZU, Systems, Mumbai.

1

Annexure to the Advisory No. 05

A. Screenshots of new fields introduced in CSB V form

Fig.1

Fig. 2

Fig. 3

In Fig. 3 above, a new field has been added, viz. "*if Export using E-Commerce is 'Yes' and the export consignment contains jewellery falling under CTH 7117 or 7113.*"

If response to the above two questions,
    "*Export using E-Commerce*",
    as well as the new field,
    "*if Export using E-Commerce is 'Yes' and the export consignment contains jewellery falling under CTH 7117 or 7113*"
    is '**Yes**'**,** then the following 4 new fields pop up:
    (i)   Name of E-commerce Operator or Website:
    (ii)   Payment/unique transaction ID:
    (iii)   Order No:
    (iv)   Order Date:

Fig. 4

CTSH: 7117 or 7113
Select Type of Jewellery:- **Gold, Silver, Artificial Jewellery, Any other precious metal**

Fig. 5

If Type of Jewellery: **GOLD,** the following fields appear
If (B.1)(iii)(a)
(B.1) (iii)(a.1)Purity (carat) : (i) less than 6 or (ii) 6-24 **Select from dropdown**

Fig. 6

(B.1)(iii)(a.4) Whether studded or set with precious/semiprecious stones (Yes/No) : **Select from dropdown : Yes**

Fig. 7

(B.1)(iii)(a.4.1) If yes, : (a) Diamond (b) other precious or semi-precious stone **: Select from dropdown**

Fig. 8

(B.1) (iii)(a.3) Wt. of gold (in gm): Mention the weight of gold in grams : **Enter the weight in Textbox**

Fig. 9

(B.1)(iii)(a.4.1) If yes, : (a) Diamond (b) other precious or semi-precious stone :

Select from dropdown : Diamond
(B.1)(iii)(a.4.1)(a**) if Diamond**
X(B.1)(iii)(a.4.1)(a) (a) Cut : **Select from dropdown:**
(B.1)(iii)(a.4.1)(a)(b) Color : **Select from dropdown:**
(B.1)(iii)(a.4.1)(a)(c) Clarity : **Select from dropdown:**
(B.1)(iii)(a.4.1)(a)(d) Carat : **Select from dropdown**
(B.1)(iii)(a.4.1)(a)(e) No of Stones : **Select from dropdown**

Fig. 10

(B.1)(iii)(a.4.1) If yes, : (a) Diamond (b) other precious or semi-precious stone :
Select from dropdown : Other precious or Semiprecious Stone

(B.1)(iii)(b.4.1)(b) **If other precious or semiprecious stone**
(B.1)(iii)(a.4.1)(b)(a) Name of the stone : **Enter the Name in Textbox**
(B.1)(iii)(a.4.1)(b)(b) Whether Natural or Synthetic : : **Select from dropdown**
(B.1)(iii)(a.4.1)(b)(c) No. of Stones **Enter the No in Textbox**
(B.1)(iii)(a.4.1)(b)(d) Country of origin : **Enter the Country Name in Textbox**

Fig. 11

Type of Jewellery: '**SILVER**'
(B.1)(iii)(b.1)Percentage of silver content: **Enter the value in Textbox**
(B.1)(iii)(b.3) Whether studded or set with precious/semiprecious stones (Yes/No) : **Select from dropdown : Yes**
(B.1)(iii)(b.3.1) If yes, : (a) Diamond (b) other precious or semi precious stone : **Select from dropdown**
(B.1) (iii)(b.2) Wt. of Silver (in gm): Mention the weight of silver in grams **: Enter the weight in Textbox**

Fig. 12

(B.1)(iii)(a.4.1) If yes, : (a) Diamond (b) other precious or semi precious stone : **Select from dropdown.** The same fields appear as in the case of gold jewellery.

Fig. 13

Type of Jewellery: '**Artificial Jewellery**'

Fig. 14

Type of Jewellery: '**Any other precious metal**'
(B.1)(iii)(d.1) Purity: **Enter the Purity in Textbox**
(B.1)(iii)(d.2) Name of the Certificate (if any) : **Enter the Name in Textbox**
(B.1)(iii)(d.3) Wt. Of the precious metal (in gm): **Enter the Weight in Textbox**
(B.1)(iii)(d.4) whether studded or set with precious/semiprecious stones: **Select from dropdown 'YES'**
(B.1)(iii)(d.4.1) If yes : (a) Diamond (b) other precious or semi-precious stone. The same fields appear as in the case of gold jewellery.

The next steps are Add Item, Add Invoice.

Fig. 15

Fig. 16
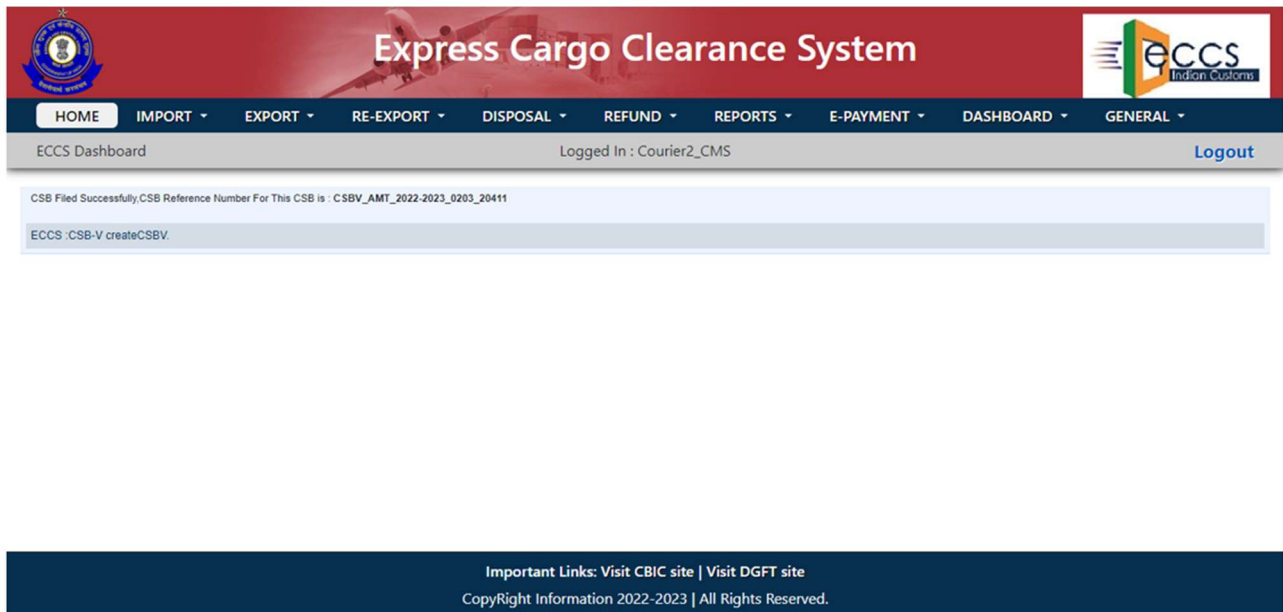

The following documents are to be uploaded in CSB V:

    i.   Invoice/invoice-cum-packing list containing product description and SKU No. **(pdf)**;

    ii.   Packing list (if not included at 'a' above) **(pdf)**;

    iii.   Photos of the export item (not exceeding 2MB) **(pdf/jpg)**;

    iv.   Photos of the product package/outer covering (not exceeding 2 MB) **(pdf/jpg)**;

    v.   Image of the product listing on the e-commerce platform **(pdf/jpg)**;

    vi.   Image from the Online Payment Gateway Service Providers site (OPGSP) or e-commerce website evidencing payment confirmation **(pdf/jpg)**;

    vii.   Hall-Mark Certificate for Gold (Upload if any) **(pdf)**;

    viii.   Any others supporting document for identification/valuation of the Jewellery under export **(pdf/jpg)**;

    ix.   Attach supporting documents **(pdf).**

The maximum size limit of the above documents is 2MB.

Fig. 17

B. Screenshots of new fields introduced in CBE XIV form

Fig. 18

A new question has been added: "Whether import using e-Commerce"

Fig. 19

Fig. 20

If **'Yes'** is selected for the question Case for re-import, a new question appears, "Whether it is an E-Commerce re-import consignment containing jewellery falling under CTH 7113 or CTH 7117 (Yes/No)"

Fig. 21

Fig. 22

If '**YES**' is selected, the following fields appear:

General Specifications:
1. Item S.No.[of Invoice NO. given in the field details of Invoices(s)]:
2. SKU NO:
3. Type of Jewellery: Gold, Silver, Artificial Jewellery, Any other precious metal

Fig. 23

The type of jewellery Gold, Silver, Artificial Jewellery, Any other precious metal, when selected, identical fields appear as in the form CSB V. (Fig. 5 -14).

Fig. 24

After filling the details regarding re-imported gems & jewellery, three new fields (A.1), (A.2) and (A.3) appear regarding the exported consignment.

The subsequent steps remain the same.

Fig. 25

In case of re-import of gems & jewellery, the following additional documents need to be uploaded:
a) image of the return confirmation page on the e-commerce platform
b) Hallmark certificate in case of gold jewellery/any other certificate relevant to the jewellery consignment.

All these documents to be uploaded in the existing upload button along with HAWB/invoice image file in .tif format. File upload limit for document is 2MB.